



\$~Larger Bench-1-5.

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.O. (COMM.IPD-TM) 151/2022

LIBERTY FOOTWEAR COMPANY Petitioner

Through: Mr.Kapil Wadhwa, Advocate with

Ms.Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates.

versus

LIBERTY INDUSTRIAL GROUP PTE LTD. & ANR.

..... Respondents

Through: Mr.Gautam Wadhwa, Advocate with Ms.Vanshika Thapliyal, Advocate for

R-1.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and Mr.Sagar Mehlawat, Advocates for

R-2.

+ C.O. (COMM.IPD-TM) 778/2022 & I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through: Mr.Saurav Agrawal, Advocate with

Mr. Adarsh Ramanujan, Mr. Shantanu Agarwal, Mr.Kapil Rustagi, Ms.Chandreyee Maitra, Ms.Allaka M., Ms.Sulekha Agarwal, Mr.Yogesh Khullar. Ms.Kavya Pahwa. Ms.Asmita Srivastav, Mr.Manas Mr.Anshuman Choudhary, Arora. Ms.Mehak Joshi and Ms.Kirvthika

Devi, Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr.Kapil Wadhwa, Advocate with Ms.Apoorva Maheshwari and

Ms.Brinda Nagaraja, Advocates for

R-1.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and





Mr.Sagar Mehlawat, Advocates for R-2.
Ms.Sindoora VNL, Advocate

(through VC), Mr.Twinkle Rathi and Mr.Thithiksha Padmam, Advocates.

+ C.O. (COMM.IPD-TM) 782/2022 & I.A. 20524/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through:

Mr.Saurav Agrawal, Advocate with Mr. Adarsh Ramanujan, Mr. Shantanu Agarwal, Mr.Kapil Rustagi, Ms.Chandreyee Maitra, Ms.Allaka M., Ms.Sulekha Agarwal, Mr.Yogesh Ms.Kavya Khullar, Pahwa, Ms.Asmita Srivastav, Mr.Manas Mr.Anshuman Choudhary, Arora. Ms.Mehak Joshi and Ms.Kirvthika Devi, Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through:

Mr.Kapil Wadhwa, Advocate with Ms.Apoorva Maheshwari and Ms.Brinda Nagaraja, Advocates for R-1.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and Mr.Sagar Mehlawat, Advocates for R-2.

Ms.Sindoora VNL, Advocate (through VC), Mr.Twinkle Rathi and Mr.Thithiksha Padmam, Advocates.

+ C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT. LTD. Petitioner

Through:

Mr.Saurav Agrawal, Advocate with Mr.Adarsh Ramanujan, Mr.Shantanu Agarwal, Mr.Kapil Rustagi, Ms.Chandreyee Maitra, Ms.Allaka M., Ms.Sulekha Agarwal, Mr.Yogesh





Khullar, Ms.Kavya Pahwa, Ms.Asmita Srivastav, Mr.Manas Arora, Mr.Anshuman Choudhary, Ms.Mehak Joshi and Ms.Kirvthika Devi, Advocates.

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through: Mr.Kapil Wadhwa, Advocate with Ms.Apoorva Maheshwari and Ms.Brinda Nagaraja, Advocates for

R-1.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and Mr.Sagar Mehlawat, Advocates for R-2.

Ms.Sindoora VNL, Advocate (through VC), Mr.Twinkle Rathi and Mr.Thithiksha Padmam, Advocates.

+ C.O. (COMM.IPD-TM) 179/2023 & I.As. 10720/2024, 10778-10779/2024

THE HERSHEY COMPANY Petitioner

Through: Mr.Urfee Roomi, Advocate with

Ms.Janaki Arun, Mr.Jaskaran Singh, Ms.Apoorva Bharti and Mr.Arpit

Singhal, Advocates.

versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH NAMKEEN & ANR.

..... Respondents

Through:

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Alexander Mathai Paikaday and Mr.Sagar Mehlawat, Advocates for R-2.

Mr.Krishnagopal Abhay, Advocate with Mr.Karmanya Singh Sareen, Mr.Sahib Singh Dhillon, Ms.Pari Bhardwaj and Mr.Rinku, Advocates for Intervenor (I.A.10778/2024)





CORAM:

HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE SANJEEV NARULA
HON'BLE MS. JUSTICE TARA VITASTA GANJU
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER 04.09.2024

1. Heard in part.

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2. List on 13th September, 2024 at 2:15 p.m.

ACTING CHIEF JUSTICE

VIBHU BAKHRU, J

SANJEEV NARULA, J

TARA VITASTA GANJU, J

MANMEET PRITAM SINGH ARORA, J

SEPTEMBER 4, 2024 TS